of organizing rural poor (To be nominated by Chairman DRDA)

- 25. District level Chairman of the Land Mortgage Bank.
- 26. Representative of District Milk Union (To be nominated by Chairman DRDA).
- 27. Two representative of the weaker sections, one of whom may be drawn from SCs and STs. These representatives may be the beneficiaries of the programme (To be nominated by Chairman DRDA).
- 28. One representative of rural women, preferably a beneficiary (To be nominated by Chairman DRDA).
- 29. A member belonging to minority community (To be nominated by Chairman DRDA).
- 30. Chief Executive Officer Zilla Parishad Member Secretary.
- 31. Project Director, DRDA
- 32. One Nominee of Ministry of Rural Areas & Employment.

[English]

## **Private Power Projects**

1845.SHRIMATI MEIRA KUMAR : Will the PRIME MINISTER be pleased to state :

(a) the names of countries/foreign agencies which are developing/executive power projects in the Country exclusively with their own financial resources without involvement of Indian Finances; and

(b) The terms and conditions laid down by the Government for execution and running of such projects ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) No proposals have been received from foreign investors for setting up power projects in the private sector exclusively with their own financial without involvement of Indian finances.

(b) Does not arise in view of reply to (a) above.

## Wastage of Petrol

1846. SHRI KRISHAN LAL SHARMA : Will the PRIME MINISTER be pleased to state:

(a) whether according to the latest calculations 3.2 lakh litres of petrol and one lakh ton litres of diesel is wasted every day by vehicles waiting at signals at the various crossings in Delhi.

(b) wether the Government have drawn up any plan to reduce such waste; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Loss of diesel and petrol on account of idling of vehicles at various crossings in Delhi has been estimated to be of the order of 3.22 lakh litres of petrol and 1.01 lakh litres of diesel per day, in the study conducted by the Central Road Research Institute (CRRI) at the instance of Petroleum Conservation Research Association (PCRA).

(b) and (c) Government of Delhi has planned several steps to reduce the traffic congestion, minimise pollution and accidents and to provide safe and smooth flow of traffic in Delhi roads. These include synchronisation of traffic signals on important corridors of Delhi, planning for the introduction of Computerised area traffic control system and installation of vehicles actuated traffic signals, etc.

## Fruits/Vegetables used in Food Processing Industries

1847. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the details of fruits vegetables produced in India that are being used by Food Processing units; and

(b) the annual quantity of each such fruits/ vegetables is being used ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b) India produces all types of fruits & vegetables which grow in temperate, subtropical and tropical climate. At present Mango, Papaya, Gauva, Pineapple, Orange and apple are the main fruits and Tomato, peas and onion are the main vegetables which are processed. The data regarding processing of individual fruits & vegetables is not maintained. However, it is estimated that in all 19.20 lakh tons of fruits & vegetables were processed during the year 1996.

## **Clearance to Power Projects**

1848.SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Tripartite pact alternative rejected" appearing in the Hindustan Times dated October 14, 1996;

(b) if so, the facts thereof;

 (c) whether the Ministry of Finance has rejected the tripartite agreement between promoters of private power sector projects;

(d) if so, the reasons thereof;

(e) whether any alternative is being suggested in this regard; and